

No.CMO.7(A)/2015/609
GOVERNMENT OF MIZORAM
CHIEF MINISTER'S OFFICE

SANCTION ORDER

Aizawl, the 2nd of July, 2020

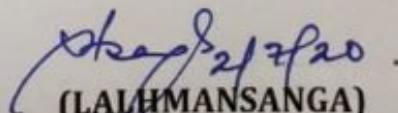
With of the approval of the Hon'ble Chief Minister, Mizoram and in pursuance of the minutes of Committee on Utilisation of Chief Minister's Relief Fund for Covid - 19 held on 01.07.2020, a sum of **Rs. 2,01,15,000/- (Rupees two crore one lakh fifteen thousand only)** has been sanctioned from CM's Relief Fund for the purchase of 10 (ten) number of **Truelab Quattro Realtime Quantitative Micro PCR Machine (Truenat)** to Health & Family Welfare Department, Govt. Of Mizoram for use in various District Hospitals of Mizoram.

Sd/- J. C. Ramthanga

Additional Chief Secretary to Chief Minister,
Mizoram

Memo No.CMO.7(A)/2015/609 : Dated Aizawl, the 2nd of July, 2020
Copy to :-

1. P.S to Hon'ble Minister, Health & Family Welfare Deptt. for information.
2. Sr. PPS to Chief Secretary, Mizoram for information
3. P.S to Commissioner & Secretary, Finance Department, Mizoram for information.
4. P.S to Secretary, Health & Family Welfare Deptt., Mizoram for information and necessary action.
5. Deputy Commissioners, all Districts of Mizoram for information.
6. Director, Information and Public Relations Deptt. for information and necessary publicity.
7. Guard File.


(LALHMANSANGA)

Private Secretary to Chief Minister,
Mizoram